

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

23/441/ND/2018

CORAM:

PRESENT: SH. R. VARADHARAJAN
HON'BLE MEMBER(J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.01.2018**

NAME OF THE COMPANY: Sangam (India) Ltd. Vs. ROC Jaipur

SECTION OF THE COMPANIES ACT: 441 {129}

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Naresh Kumar Sijvani, Advocate

For the Respondent (s) : None

ORDER

Reply from ROC Jaipur has been received.

Renotify all these cases on 24th January, 2018.

-S-df

(R. Varadharajan)
Member (J)

-S-df

(Ina Malhotra)
Member (J)